



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Thursday,8th April 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 1**

**[DIVISION BENCH - I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
63	WP(C)/2066/2021 FIXED	ADAM ALI @ ADIL ALI <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. M K CHOUDHURY MR. M KHAN MR R ISLAM	GA, ASSAM ASSTT.S.G.I.
<b>ADMISSION</b>				
64	WA/106/2020 FIXED	BIRENDRA LAHKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A SHARIF MS P BARMAN MR. M ALAM	GA, ASSAM SC, FINANCE
65	WA/87/2021 FIXED	TUTUMANI DAS AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 25 ORS.	MR. K N CHOUDHURY MR. M AHMED MR. D J DAS	SC, APSC MR. U K NAIR (R6-24,26) MR R SINGHA (R6-24,26) SC, FINANCE
66	WA/110/2021 CAVT. NO.02902/021, CAVT 290/21, B/O	THE STATE OF ASSAM AND 6 ORS. <b>Versus</b> HIMAJIT KUMAR BARMAN	MR. D SAIKIA MR. D P BORAH SC, HEALTH AND F W	MR. P J SAIKIA MS M NIROLA FOR CAVEATOR
67	WA/125/2021 FIXED	RAJA SARMA @ RAJA SARMAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK MR. D J DAS	SC, HEALTH
68	WA/126/2021 CAVT. NO.03332/021, FIXED	VOITH HYDRO PRIVATE LTD. <b>Versus</b> THE ASSAM POWER GENERATION CORPORATION LTD. AND 4 ORS.	MR G N SAHEWALLA MR D SENAPATI MR. M SAHEWALLA	MR A B DEY SR. SC, APGCL FOR CAVEATOR
69	WA/127/2021 FIXED	JULEE SINHA @ JULEE SINGHA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK MR. D J DAS	SC, HEALTH
<b>ORDERS</b>				
70	PIL/24/2021 FIXED	ALL ASSAM TRANSGENDER ASSOCIATION <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MS. N MODI MR R YASIN SWATI. B. BARUAH (TG)	GA, ASSAM SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 08/04/2021

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1)	MR. V K CHOPRA	02-05-2021	To	07-05-2021
2)	MR. R J BORDOLOI	16-03-2021	To	09-04-2021
3)	MR. D BANERJEE	22-03-2021	To	09-04-2021
4)	MR B ACHARYYA	01-04-2021	To	09-04-2021
5)	MR. R P SINGH	05-04-2021	To	26-04-2021
6)	MR. B CHAKRAVARTY	01-04-2021	To	09-04-2021
7)	MR. G AGARWAL	07-04-2021	To	10-04-2021
8)	MRS N AGARWAL	07-04-2021	To	10-04-2021
9)	MR R HUSSAIN	07-04-2021	To	09-04-2021
10)	MR B K SINGH	19-04-2021	To	30-04-2021
11)	MR D C K HAZARIKA	08-04-2021	To	09-04-2021



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**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 1**

**[THIS BENCH WILL SIT AFTER RISING  
OF DIVISION BENCH - I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WA/191/2020 CAVT. NO.07652/020,	SWAPAN KUMAR SINGHA <b>Versus</b> SUPARNA SINGHA AND 4 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	SC, SEC. EDU. MRS N SAIKIA MS. L BORGHAIN SC, N C T E FOR CAVEATOR
2	<b>WITH</b> WP(C)/3214/2019	SWAPAN KUMAR SINGHA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	SC, HIGHER EDU MRS. P BARMAN (BORKAKOTI) (R8) MRS N SAIKIA MS S CHANGKAKOTI (R8) MR. A K DUTTA (R6) MS. L BORGHAIN MRS. P GOSWAMI MR. N.H. BORBHUIYA(R-5)(SC, N C T E)
	<b>WITH</b> I.A.(Civil)/3045/2019 <b>in</b> WP(C)/3214/2019	SWAPAN KUMAR SINGHA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	SC, SEC. EDU. MR. I ALAM SC, N C T E
3	<b>WITH</b> WP(C)/4603/2020  CAVT. NO. 06352/020,	SUPARNA SINHA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MRS N SAIKIA MS. ARUNDHATI BORA MRS. P GOSWAMI MS. L BORGHAIN	SC, SEC. EDU. MR. I H SAIKIA FOR CAVEATOR
4	<b>WITH</b> Cont.Cas(C)/15/2021	SWAPAN KUMAR SINGHA <b>Versus</b> SUPARNA SINHA AND ANR	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	MS N SAIKIA MRS. P GOSWAMI MR D K ROY (r-2)

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**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 2**

**[DIVISION BENCH - II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
36	WP(C)/6717/2019 FIXED	GOLAP HUSAIN @ GOLAP AHMED <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR S K DAS MR. A K PURKAYASTHA MR S SARMA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
<b>EX PARTE ORDER</b>				
37	WP(C)/8284/2019 WITH LCR, FIXED	RAHIMA KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. P N GOSWAMI MR. I KALITA MR. D GOGOI MR. S NEOGI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
<b>DETENTION</b>				
38	WP(C)/7373/2019 WITH LCR, FIXED	MANIK ALI <b>Versus</b> UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A ALAMGEER MR. A H M R CHOUDHURY MRS H AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
	<b>WITH</b> I.A.(Civil)/375/2021 <b>in</b> WP(C)/7373/2019	MANIK ALI <b>Versus</b> UNION OF INDIA AND 5 ORS.	M ALAMGEER M ALAMGEER MR. A H M R CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
39	WP(C)/364/2020 FIXED	TAFAJJUL HUSSAIN @ TAFAJJUL HUSSAIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MR. H A TALUKDAR MD. I HUSSAIN MR R KARIM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

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**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH - I.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./872/2021	EUSUFUDDIN AHMED @ YUSUF ALI <b>Versus</b> THE STATE OF ASSAM	MD M S ALI	PP, ASSAM
<b>ADMISSION</b>				
2	WP(C)/4733/2016	HIRANYA HAZARIKA and ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.A D CHOUDHURY MR.M MAHANTA MR.M CHOUDHURY MR.N J CHOUDHURY MR.P K MUNIR	GA, ASSAM MR.S K MEDHI(SC,GHC) MR.A DAS(SC,GHC)
3	<b>WITH</b> WP(C)/4893/2016	HIRANYA HAZARIKA and ANR. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR.A D CHOUDHURY MR.M MAHANTA MR.M CHOUDHURY MR.P K MUNIR	GA, ASSAM MR.S BORA(R-6-8) MR.M GOSWAMI(R-6-8) MR. A CHAMUAH(R-6-8) MR.P P BORTHAKUR(R-6-8) MR.C P SHARMA R-6-8 SC, G.H.C MR.K OJHA(R-6-8)
4	WP(C)/1504/2017	BHRIGU THAKURIA <b>Versus</b> THE STATE OF ASSAM and 24 ORS.	MR.S BIKASH MR.R J SARMA	SC, APDCL MR. I CHOUDHURY
5	<b>WITH</b> WP(C)/6282/2017	PRADIP DAS and 2 ORS. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.S BIKASH	SC, APDCL
6	WP(C)/3288/2020	AJIT KUMAR LAHARY AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR A DASGUPTA J U AHMED MR. R K MUSHAHARY MR S R NAWAZ	GA, ASSAM MR R DHAR (R- 1,4,5) MR. R BORPUJARI, SC, FINANCE DEPTT. MR D NATH, ADDITIONAL SENIOR GA
<b>BAIL HEARING</b>				
7	AB/462/2021 FIXED	SMT. SUMITA DATTA <b>Versus</b> THE STATE OF ASSAM	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. S RASUL	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/04/2021

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**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN**

**COURT NO: 6**

**[CRIMINAL & CIVIL MATTERS AND MATTERS  
RELATED TO RETIREMENT BENEFITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
45	AB/1047/2021 B/O	GOPAL DAS @ GOPAL CH DAS AND ANR <b>Versus</b> THE STATE OF ASSAM	MR Z KAMAR MR J ISLAM MR. S Z RAHMAN MS C SAIKIA	PP, ASSAM
46	AB/1048/2021 B/O	JITU KUMAR @ JITU DAS AND ANR <b>Versus</b> THE STATE OF ASSAM	MR Z KAMAR MR J ISLAM MR. S Z RAHMAN MS C SAIKIA	PP, ASSAM
<b>MOTION (BA)</b>				
47	Bail Appln./889/2021	MD. SHAH ALAM @ SHAH ALAM <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN	PP, ASSAM
48	Bail Appln./890/2021	RAJU SAHU <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
<b>MOTION</b>				
49	Crl.Rev.P./123/2021 B/O	MD. MUKUL AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR P K DAS MR. M BARUAH	PP, ASSAM
50	Crl.Rev.P./124/2021	RAHIMUDDIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M U MAHMUD MR S H MAHMUD	PP, ASSAM
51	Crl.Rev.P./125/2021 B/O	DHYAN FOUNDATION <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. DITUL DAS MR. R RAHMAN MR. B J TALUKDAR	PP, ASSAM
52	AB/1117/2021 B/O	PRADIP KUMAR NATH <b>Versus</b> THE STATE OF ASSAM	MR. S DEKA MS. J BORO	PP, ASSAM
53	AB/1120/2021	SABIR AHMED LASKAR @ SABIR HUSSAIN LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. A M S MAZUMDER	PP, ASSAM
54	AB/1121/2021	SHAJAHAN ALIM AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR. D SARMAH MR A AHMED S. J. SAHARIAH	PP, ASSAM
55	AB/1130/2021	MANAS JYOTI NATH <b>Versus</b> THE STATE OF ASSAM	MR. D GOGOI MR. R BORA	PP, ASSAM

**PENSION MATTERS**

56	WP(C)/155/2015 FIXED	SMT. KARMESWARI RAY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.B J MUKHERJEE MRA SHARMA	GA, ASSAM MR.K K DEY(R-3to5) MRV K BAROOAHR-3to5
	<b>WITH</b> I.A./320/2016 <b>in</b> WP(C)/155/2015	THE STATE OF ASSAM <b>Versus</b> SMT. KARMESWARI RAY and 2 ORS.	MR.B J MUKHERJEE MRA SHARMA	GA, ASSAM MR.K K DEY(R-3to5) MRV K BAROOAHR-3to5
		<b>BAIL HEARING (BA)</b>		
57	Bail Appln./361/2021 (AT 2:00 P.M.), FIXED	FORID UDDIN @ MD. FARID UDDIN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. J M SULAIMAN	PP, ASSAM
	<b>WITH</b>			
58	Bail Appln./126/2021	AHADUL HUSSAIN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	<b>WITH</b>			
59	Bail Appln./129/2021	SHAMIM UDDIN @ SHAMIM AHMED <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	<b>WITH</b>			
60	Bail Appln./130/2021	RAHIM UDDIN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	<b>WITH</b>			
61	Bail Appln./139/2021	FARUK AHMED <b>Versus</b> THE STATE OF ASSAM	MR. N H BARBHUIYA	PP, ASSAM
	<b>WITH</b>			
62	Bail Appln./367/2021	IKBAL BAHAR @ IKBAL BAHAR KHONDAKAR <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. J M SULAIMAN	PP, ASSAM
	<b>WITH</b>			
63	Bail Appln./498/2021	KABIR AHMED <b>Versus</b> THE STATE OF ASSAM	MR. K N CHOUDHURY MR H R CHOUDHURY	PP, ASSAM
	<b>WITH</b>			
64	Bail Appln./575/2021	JILLUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY	PP, ASSAM

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**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 9**

**[CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
46	WP(C)/2576/2021 B/O	OMAR ALI SHEIKH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R ISLAM MS. K BORA	SC, SEC. EDU. GA, ASSAM
47	WP(C)/2577/2021 B/O	ANUJ PRATIM BORAH <b>Versus</b> THE GAUHATI UNIVERSITY AND 2 ORS	MR. P J SAIKIA MR. K BORUAH MR. P BORDOLOI	SC, G U
48	WP(C)/2578/2021 B/O	ANOWER HUSSAIN MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. J LASKAR	GA, ASSAM SC, EDU
49	WP(C)/2579/2021 B/O	NASRAT BEGUM LASKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. J LASKAR MR R DAS	GA, ASSAM SC, EDU
50	WP(C)/2583/2021 B/O	SWELL ALOM LASKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, ELEM. EDU
<b><u>ADMISSION</u></b>				
51	WP(C)/567/2017 FIXED	NAMITA PAUL and ANR. <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.C BARUAH MR.D BARUAH MR.B BARUAH	SC, SECONDARY EDUCATION
<b><u>ORDERS</u></b>				
52	Cont.Cas(C)/315/2018 FIXED	TARU DAS <b>Versus</b> PHANINDRA JIDUNG, AES AND ANR.	MR. A DHAR MD F FARIDI	MR B KAUSHIK
53	I.A.(Civil)/912/2021 FIXED in WP(C)/1447/2021 <b>WITH</b> WP(C)/1447/2021	THE GAUHATI UNIVERSITY <b>Versus</b> BISWAJIT SARMA AND ANR.  DR. BISWAJIT SARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. P J PHUKAN (SC, G.U.)  MR. U K NAIR MR. P SAIKIA	SC, HIGHER EDU MR. P SAIKIA  SC, HIGHER EDU MR. K N CHOUDHURY (R- 2,3,4) MR. P J PHUKAN (R-2,3,4) SC, G U
54	I.A.(Civil)/930/2021 WITH WP(C) 2219/2021 (D/O) B/O in WP(C)/2219/2021	PRANJIT DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS. S B CHOUDHURY	SC, HIGHER EDU GA, ASSAM

**HEARING**

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LEAVE NOTE OF ADVOCATES FOR 08/04/2021

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1)	MR. V K CHOPRA	02-05-2021	To	07-05-2021
2)	MR. R J BORDOLOI	16-03-2021	To	09-04-2021
3)	MR. D BANERJEE	22-03-2021	To	09-04-2021
4)	MR B ACHARYYA	01-04-2021	To	09-04-2021
5)	MR. R P SINGH	05-04-2021	To	26-04-2021
6)	MR. B CHAKRAVARTY	01-04-2021	To	09-04-2021
7)	MR. G AGARWAL	07-04-2021	To	10-04-2021
8)	MRS N AGARWAL	07-04-2021	To	10-04-2021
9)	MR R HUSSAIN	07-04-2021	To	09-04-2021
10)	MR B K SINGH	19-04-2021	To	30-04-2021
11)	MR D C K HAZARIKA	08-04-2021	To	09-04-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Thursday,8th April 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 10**

**[CIVIL BENCH-III**

**THIS BENCH WILL SIT TILL THE RISING OF  
DIVISION BENCH - I AND WILL SIT AGAIN,  
IF TIME PERMITS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>JUDGEMENT</b>				
27	WP(C)/4710/2015 (AT 10:30 A.M.)	PRADIP KR. DAS <b>Versus</b> THE KARBI ANGLONG AUTONOMOUS COUNCIL and 3 ORS	MR.P C DEY MR B CHANDA MR.A SARKAR	MRJ CHUTIA SC, K A A C
<b>MOTION</b>				
28	WP(C)/1713/2021 FIXED	PRANAB BARKAKATI AND 21 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. U K NAIR MR. A CHETRY MR. M P SARMA MS. N SHYAMAL MS U SHARMA	GA, ASSAM SC, G U
29	WP(C)/2020/2021 FIXED	RANI DEB <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. S RASUL	SC, NF RLY
30	WP(C)/2604/2021 B/O	ROSHNA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR A R BHUYAN MR. M A I HUSSAIN	GA, ASSAM SC, AG SC, FINANCE
31	WP(C)/2630/2021 B/O	RABINDRA RONGPI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG	SC, K A A C SC, PWD
<b>ADMISSION</b>				
32	WP(C)/3405/2019 FIXED	RINA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. B CHOWDHURY	GA, ASSAM
<b>ORDERS</b>				
33	W.P.(CrI.)/2/2020 FIXED	SANTANU BORTHAKUR <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MS. P BORAH MS. A PAUL	GA, ASSAM ASSTT.S.G.I.
34	W.P.(CrI.)/3/2020	NURUT ZAMAN DEWAN <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR N DUTTA MR. M K HUSSAIN MR A W AMAN MS. A PAUL	GA, ASSAM ASSTT.S.G.I.
	<b>WITH</b> I.A.(Civil)/1387/2020 <b>in</b> W.P.(CrI.)/3/2020	NURUT ZAMAN DEWAN <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR N DUTTA MS S SARMA HAZARIKA	GA, ASSAM ASSTT.S.G.I.

35	<b>WITH</b> W.P.(CrI.)/4/2020	DIPIKA SARKAR <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR N DUTTA MR. M K HUSSAIN MR A W AMAN MS. A PAUL	GA, ASSAM ASSTT.S.G.I.
36	<b>WITH</b> W.P.(CrI.)/6/2020	ABANTEE DUTTA <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR N DUTTA MS S HAZARIKA MR A PAUL	GA, ASSAM ASSTT.S.G.I.
	<b>WITH</b> I.A.(Civil)/2270/2020 <b>in</b> W.P.(CrI.)/6/2020	ABANTEE DUTTA <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR N DUTTA MS S HAZARIKA	GA, ASSAM ASSTT.S.G.I.
37	<b>WITH</b> W.P.(CrI.)/7/2020	ABANTEE DUTTA <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR N DUTTA MS S HAZARIKA MS. A PAUL	GA, ASSAM ASSTT.S.G.I.
	<b>WITH</b> I.A.(Civil)/2271/2020 <b>in</b> W.P.(CrI.)/7/2020	ABANTEE DUTTA <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR N DUTTA MS S HAZARIKA	GA, ASSAM ASSTT.S.G.I.
38	W.P.(CrI.)/11/2020 FIXED	STUDIO NILIMA COLLABORATIVE NETWORK FOR RESEARCH AND CAPACITY BUILDING AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR N DUTTA MRS. R S CHOWDHURY MS S SARMA HAZARIKA MS. A PAUL	GA, ASSAM MR. D NATH
39	WP(C)/4401/2020 B/O	MAHESH CHAND SHARMA <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR. L M RAHMAN	GA, ASSAM GA, ASSAM MR. S K MEDHI MR. S K MEDHI MR. S K MEDHI ASSTT.S.G.I. SC, UPSC
	<b>WITH</b> I.A.(Civil)/2041/2020 <b>in</b> WP(C)/4401/2020	MAHESH CHAND SHARMA <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	GA, ASSAM ASSTT.S.G.I. SC, FINANCE
<b>HEARING</b>				
40	WP(C)/3840/2012 (BY SLIP)	PRADIP DAS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. M U MAHMUD MR A GONI MR.M DUTTA MR S HOQUE MR S ISLAM MR P K DAS	MR. B GOSWAMI(SC, WATER RESOURCE)

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LEAVE NOTE OF ADVOCATES FOR 08/04/2021

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1)	MR. V K CHOPRA	02-05-2021	To	07-05-2021
2)	MR. R J BORDOLOI	16-03-2021	To	09-04-2021
3)	MR. D BANERJEE	22-03-2021	To	09-04-2021
4)	MR B ACHARYYA	01-04-2021	To	09-04-2021
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10)	MR B K SINGH	19-04-2021	To	30-04-2021
11)	MR D C K HAZARIKA	08-04-2021	To	09-04-2021



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Thursday,8th April 2021]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA  
HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 11**

**[AT 10:30 A.M.]**

**RESPECTIVE SINGLE BENCHES WILL SIT  
AFTER RISING OF THIS BENCH.]**

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<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
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**ORDERS**

1	Review.Pet./28/2020 in WP(C)/3747/2019 (D/O)	MAZEDA KHATUN <b>Versus</b> UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MS K GOGOI MR S ISLAM MR S ISLAM MS F N ZAMAN MS. R AHMED	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION.
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LEAVE NOTE OF ADVOCATES FOR 08/04/2021

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1)	MR. V K CHOPRA	02-05-2021	To	07-05-2021
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**BEFORE:**

**HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA**

**COURT NO: 11**

**[CIVIL BENCH - IV AND I MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
33	Bail Appln./817/2021 FIXED	MD ANOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
<b>MOTION</b>				
34	WP(C)/538/2021 FIXED	ABUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A K HUSSAIN MS S HAZARIKA MR. B HUSSAIN MR A HAQUE	GA, ASSAM SC, HEALTH
35	WP(C)/1897/2021 FIXED	NIRMAL PATHAK <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. R ALI MD S HUSSAIN MR M Z SHAH	SC, PWD
36	WP(C)/1898/2021 FIXED	NIRMAL PATHAK <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. R ALI MR M Z SHAH MR. H N ISLAM	SC, PWD
37	WP(C)/1919/2021 FIXED	NORUL HASSAN AHMED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. R ALI MD S HUSSAIN MR M Z SHAH	SC, PWD
38	WP(C)/2366/2021 FIXED	ST STORE <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MS. N RAI MS S S ZIA	ASSTT.S.G.I. SC. CUSTOMS
39	WP(C)/2607/2021 B/O	PINKI BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM AND 13 ORS	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	SC, PNRD GA, ASSAM
<b>ADMISSION</b>				
40	WP(C)/1191/2021 WITH WP(C) 4899/2019 (D/O) WITH IA (C) 2566/2019 (D/O) FIXED	M/S MAA MANASHA PRINTERS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR A CHALIHA MR B GOGOI MS RUKMINI BARUA MS PADMINI BARUA MR. D S DEKA	GA, ASSAM MR. S KATAKI (R-5) MR. P K BORAH (R-6,7) MRS. R S DEURI (R-6,7) MS. R DUTTA (R-5)
	<b>WITH</b> I.A.(Civil)/612/2021 <b>in</b> WP(C)/1191/2021	D.P. PRINTING UDYOG PVT. CO. LTD. <b>Versus</b> M/S MAA MANASHA PRINTERS AND 6 ORS.	MR. S KATAKI MS. R DUTTA	GA, ASSAM MR. B GOGOI
<b>ORDERS</b>				
41	Review.Pet./25/2020 WITH WP(C) 7934/2017 (D/O) WITH WP(C) 4896/2017 (D/O) WITH WP(C) 5001/2017 (D/O) WITH IA (C) 3245/2017 (D/O) FIXED	SRI BHUPEN CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M H ANSARI MS J SAIKIA	MR. D DAS SR. ADV (R-5) GA, ASSAM MR. K MOHAMMED (R-5)



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LEAVE NOTE OF ADVOCATES FOR 08/04/2021

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1)	MR. V K CHOPRA	02-05-2021	To	07-05-2021
2)	MR. R J BORDOLOI	16-03-2021	To	09-04-2021
3)	MR. D BANERJEE	22-03-2021	To	09-04-2021
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11)	MR D C K HAZARIKA	08-04-2021	To	09-04-2021



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**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 13**

#### [CRIMINAL MATTERS AND MATTERS RELATED TO RETIREMENT BENEFITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
71	Crl.Pet./268/2021 B/O	SMTI. SARADA BISWAS @ VISWAS <b>Versus</b> SMTI. SUKLARANI BISWAS AND 2 ORS	MR. DITUL DAS MR. D S SINGH MR. B J TALUKDAR	
72	Crl.Pet./269/2021 B/O	DULAL CHANDRA ROY AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K GUPTA MR. R S MISHRA	PP, ASSAM
73	Crl.Pet./270/2021 B/O	SHEKHAR MISHRA @ SEKHAR MISHRA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K GUPTA MR. R S MISHRA	PP, ASSAM
74	Crl.Pet./271/2021 B/O	THE STATE OF ASSAM AND ANR. <b>Versus</b> VISHWAKARMA SINGH AND ANR.	MR. P N GOSWAMI	
75	Crl.Pet./273/2021 B/O	PARASH JYOTI DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P DEKA MR. A CHETIA MR R HOQUE MS A P KAKOTY	PP, ASSAM
<b>BAIL HEARING</b>				
76	AB/1046/2021 FIXED	DR. HARI CHANDRA MAHANTA <b>Versus</b> THE STATE OF ASSAM	MR N DUTTA MS S SARMA HAZARIKA MR A ATREYA	PP, ASSAM
<b>ORDERS</b>				
77	I.A.(Crl.)/225/2021 CRL.PET. 233/2021(D/O), B/O in Crl.Pet./233/2021	ZIABUR RAHMAN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM MR. J N ISLAM	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 08/04/2021

1)	MR. V K CHOPRA	02-05-2021	To	07-05-2021
2)	MR. R J BORDOLOI	16-03-2021	To	09-04-2021
3)	MR. D BANERJEE	22-03-2021	To	09-04-2021
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6)	MR. B CHAKRAVARTY	01-04-2021	To	09-04-2021
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10)	MR B K SINGH	19-04-2021	To	30-04-2021
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**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE HITESH KUMAR SARMA**

**COURT NO: 14**

**[CRIMINAL MATTERS AND MATTERS  
RELATED TO RETIREMENT BENEFITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
64	Bail Appln./875/2021	NIRANJAN DAS <b>Versus</b> THE STATE OF ASSAM	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	PP, ASSAM
65	Bail Appln./876/2021	MUSSADIQUE HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. T DEURI J RABHA	PP, ASSAM
<b>MOTION</b>				
66	AB/1109/2021	DIMBESWAR KALITA <b>Versus</b> THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY MS T. DEB CHOUDHURY	PP, ASSAM
67	AB/1115/2021	Haidar Ali @ Haidor Ali AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN MD. K ALI MR. S MOLLAH	PP, ASSAM
68	AB/1122/2021 B/O	BENNY MUSHAHARY <b>Versus</b> THE STATE OF ASSAM	MR. I A TALUKDAR	PP, ASSAM
<b>ORDERS</b>				
69	CrI.Pet./945/2019 FIXED	BIMAL SINGH KOTHARI AND ANR. <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION AND ANR.	MR G N SAHEWALLA MR. P BORA MR. P DEKA MR. A CHETIA MS. S. TODI	SC, CBI

LEAVE NOTE OF ADVOCATES FOR 08/04/2021

1)	MR. V K CHOPRA	02-05-2021	To	07-05-2021
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**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 16**

**[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
23	Bail Appln./881/2021	MANURANJAN PHUKAN <b>Versus</b> THE STATE OF ASSAM	MR B SHARMA MR S SHARMA	PP, ASSAM
24	Bail Appln./882/2021	ROJBUL HOQUE @ REJIBUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR M AHMED MR. A HUSSAIN	PP, ASSAM
25	Bail Appln./887/2021	SAIDUL ALI KHA <b>Versus</b> THE UNION OF INDIA	MS. T SOM MR H DAS MR. P TELI	SC, NCB
26	Bail Appln./888/2021	SANMANJAY BASUMATARY <b>Versus</b> THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND	PP, ASSAM
27	Bail Appln./892/2021	TUN TUN CHANGMAI @ TUL TUL CHANGMAI <b>Versus</b> THE STATE OF ASSAM	MS D BORGHAIN MR. P GOHAIN	PP, ASSAM
<b>MOTION</b>				
28	AB/1119/2021	TUWA MAJHI <b>Versus</b> THE UNION OF INDIA	MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH	SC, RAILWAY
29	AB/1125/2021	KHAIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. J A AHMED	PP, ASSAM
30	AB/1136/2021	PELURAM DEORI <b>Versus</b> THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
<b>ADMISSION</b>				
31	WP(C)/3775/2016 FIXED	UTTAM ADHIKARI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS U DAS MR.M S SARMA MS. L BORGHAIN MRS. P GOSWAMI	GA, ASSAM MR. Y DOLOI (R- 1 to 5) MS. M. D BORA, SC, TRANSPORT DEPTT. ADDL. AG, ASSAM
32	WP(C)/6234/2019 FIXED	AKHIL KUMAR SARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S K DAS MR D BARMAN	GA, ASSAM
33	WP(C)/2804/2020 FIXED	GO-3006M RAM ASRA KHURAL <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. D BORAH	SC, NHAI MR. R K D CHOUDHURY ASSTT.S.G.I.

**WITH**  
I.A.(Civil)/2023/2020  
in WP(C)/2804/2020

THE CHAIRMAN, NHAI  
**Versus**  
GO-3006 RAM ASRA KHURAL AND 3  
ORS.

SC, NHAI

SC, NHAI  
MR. D BORAH

**ORDERS**

34	Cont.Cas(C)/97/2019 FIXED	ISHESWAR GOSWAMI <b>Versus</b> ANANDA PRASAD TEWARI	MR. R SARMA MS. S D SAIKIA MS B DEVI	MR. J ROY SC, ASTC
35	Cont.Cas(C)/1/2021 B/O	SUREN BHAGAWATI <b>Versus</b> RAMENDRA NATH SARMA, A.C.S.	MR. S BORA MS J RAJKUMARI	
36	Cont.Cas(C)/4/2021 B/O	BHAGAWAN SARMA <b>Versus</b> RAMENDRA NATH SARMA, A.C.S.	MR. S BORA MS J RAJKUMARI	
37	Cont.Cas(C)/11/2021 B/O	NAGEN CHANDRA DAS <b>Versus</b> RAMENDRA NATH SARMA , A.C.S.	MR. S BORA MS J RAJKUMARI	
38	Cont.Cas(C)/22/2021 B/O	RANU KALITA TAMULI AND ANR <b>Versus</b> RAMENDRA NATH SARMA , ACS	MR. S BORA MS J RAJKUMARI	

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LEAVE NOTE OF ADVOCATES FOR 08/04/2021

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1)	MR. V K CHOPRA	02-05-2021	To	07-05-2021
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11)	MR D C K HAZARIKA	08-04-2021	To	09-04-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Thursday,8th April 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 18**

**[CIVIL BENCH - IV AND I MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
33	Bail Appln./873/2021 B/O	BENUDHAR DAS <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR N ISLAM	PP, ASSAM
34	Bail Appln./877/2021	NABAJIT DAS <b>Versus</b> THE STATE OF ASSAM	MR. A K SHARMA	PP, ASSAM
35	Bail Appln./878/2021	MITUL DAS AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. S SARMA MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE	PP, ASSAM
36	Bail Appln./879/2021	MD. ABDUL BAREK <b>Versus</b> THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR MS A RONGHANGPI	PP, ASSAM
37	Bail Appln./883/2021	MD KUDDUS ALI <b>Versus</b> THE STATE OF ASSAM	MR A UPADHYAY	PP, ASSAM
38	Bail Appln./885/2021 B/O	DHURBAJYOTI SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR. D HAZARIKA MR. J M GOGOI MS. S GOGOI	PP, ASSAM
39	Bail Appln./891/2021	SAIJUDDIN ASMAD @ MD. SAIFUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR. H A AHMED	PP, ASSAM
<b>MOTION</b>				
40	AB/1106/2021 B/O	AKASH ANSARI @ SAMIN ANSARI <b>Versus</b> THE STATE OF ASSAM	MR G JALAN	PP, ASSAM
41	AB/1107/2021 B/O	NAJRUL ISLAM @ BABU <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR N ISLAM	PP, ASSAM
42	AB/1108/2021	LABANYA HAZARIKA AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND	PP, ASSAM
43	AB/1110/2021	HABIJUR RAHMAN @ HAFIJUR RAHMAN @ HABU <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM



44	AB/1111/2021	NURUL AMIN @ AMIN MONDAL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
45	AB/1112/2021	DILBAHAR @ DILBAR SAIKIA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. S N TAMULI MS. A BEGUM	PP, ASSAM
46	AB/1113/2021	MD. ABDUL KARIM AND 15 ORS <b>Versus</b> THE STATE OF ASSAM	MR. N ISLAM MS TH A DEVI MR. T N SRINIVASAN	PP, ASSAM
47	AB/1123/2021 B/O	BIR BIKRAM GOGOI, APS <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. P P DUTTA MR. A BORUA	PP, ASSAM
48	WP(C)/2224/2021 WITH WP(C) 1895/2020 (D/O) FIXED <b>WITH</b>	FAYZAL HAQUE <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. R ALI MD S HUSSAIN MR M Z SHAH	SC, PWD
49	WP(C)/1887/2021  <b>WITH</b>	MILAN NAGBONSHI @ MILAN NAGBONSHI @ MILON NAGBONSHI <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN	GA, ASSAM SC, FINANCE
50	WP(C)/1895/2021  <b>WITH</b>	NORUL HASSAN AHMED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. R ALI MD S HUSSAIN MR M Z SHAH	SC, PWD
51	WP(C)/1927/2021  <b>WITH</b>	FAYZAL HAQUE <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. R ALI MD S HUSSAIN MR M Z SHAH	SC, PWD
52	WP(C)/2057/2021  <b>WITH</b>	NUR JAMAL HAQUE <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. R ALI MD S HUSSAIN MR M Z SHAH	SC, PWD
53	WP(C)/2061/2021  <b>WITH</b>	NUR JAMAL HAQUE <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. R ALI MD S HUSSAIN MR M Z SHAH	SC, PWD
54	WP(C)/2065/2021  <b>WITH</b>	NORUL HASSAN AHMED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. R ALI MD S HUSSAIN MR M Z SHAH	SC, PWD
55	WP(C)/2196/2021  <b>WITH</b>	FAYZAL HAQUE <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. R ALI MD S HUSSAIN MR M Z SHAH	SC, PWD
<b><u>ADMISSION</u></b>				
56	WP(C)/2191/2016 FIXED  <b>WITH</b>	M/S P.K. ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.K N KALITA MS J BHUYAN MR.B SINHA MR.A K DAS	GA, ASSAM SC, K A A C
57	WP(C)/2066/2016  <b>WITH</b>	M/S NRIPEN CH. NATH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.K N KALITA MSJ BHUYAN MR.A K DAS MR.B SINGHA	GA, ASSAM SC, K A A C
58	WP(C)/2114/2016  <b>WITH</b>	M/S P.K. ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.K N KALITA MS J BHUYAN MR.B SINHA MR.A K DAS	GA, ASSAM SC, K A A C
59	WP(C)/2170/2016	M/S P.K. ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.K N KALITA MSJ BHUYAN MR.B SINHA MR.A K DAS	GA, ASSAM SC, K A A C

60	<b>WITH</b> WP(C)/2285/2016	M/S HN INFOMATRIX PVT LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.K N KALITA MS J BHUYAN MR.B SINHA MR.A K DAS	GA, ASSAM SC, K A A C
61	WP(C)/7126/2017 WITH WP(C) 5088/09 (D/O) B/O	BABURAM HASDA and 15 ORS <b>Versus</b> THE STATE OF ASSAM and 3 ORS	MR.S NATH MR.S N DEV NATH MS.C MEDHI	GA, ASSAM SC, BTADC
<b>ORDERS</b>				
62	WP(C)/810/2021 B/O	OMEGA ELEVATORS <b>Versus</b> THE UNION OF INDIA AND ANR	MR. A DAS	C.G.C. MS. B SARMA

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LEAVE NOTE OF ADVOCATES FOR 08/04/2021

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1)	MR. V K CHOPRA	02-05-2021	To	07-05-2021
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**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 20**

**[CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
14	CRP(I/O)/41/2021 FIXED	M/S BOGIDHOLA TEA AND TRADING COMPANY PRIVATE LIMITED AND 2 ORS <b>Versus</b> SAJAY KUMAR SINGH AND ANR	MR. D SAIKIA MR B KAUSHIK MR. S HAZARIKA	
15	AB/1124/2021	MAZIBUR RAHMAN HAZARI @ MOJIBUR RAHMAN @ MD. ANGORAL MIA HAZARI <b>Versus</b> THE STATE OF ASSAM	MR N J DAS	PP, ASSAM
<b>ORDERS</b>				
16	Review.Pet./56/2021 IN MACApp/227/2019(D/O), WITH LCR, B/O	MANOMANTI CHOUHAN AND ANR. <b>Versus</b> THE ORIENTAL INSURANCE COMPANY LTD.	MR. B. DUTTA MR A D CHOUDHURY MR. S DEKA MS. J BORO	
17	I.A.(Civil)/646/2021 WITH LCR, FIXED in Arb.A./20/2019	JOY PRAKASH DAS <b>Versus</b> M/S TATA MOTORS FINANCE LTD. AND ANR.	MR. S K GHOSH MS F AHMED	MR. R K BHATRA
	<b>WITH</b> Arb.A./20/2019	JOY PRAKASH DAS <b>Versus</b> M/S TATA MOTORS FINANCE LTD. AND ANR	MR. S K GHOSH MS F AHMED	MR. R K BHATRA MS. P R MAHANTA MR. N K DEKA MS R GANGAWAT MS M N KONYAK
<b>HEARING</b>				
18	RSA/233/2012 WITH LCR, FIXED	MUSTT. SAFIRUN BIBI LASKAR and ANR, <b>Versus</b> MD. SIRAJ ALI and 4 ORS,	MR. A C SARMA MR. A SARMA MR. T BARUAH MR. M P GOSWAMI	MS. R CHOUDHURY (R2) MR. J ISLAM MR. A M S MAZUMDER MR. A A R KARIM MS. S F MAITAI MS. S S ZIA (R2)
19	Arb.A./9/2015 WITH LCR, FIXED	NATIONAL BUILDING CONSTRUCTION CORPORATION LTD. NBCC <b>Versus</b> M/S G.L. AGARWALLA and 2 ORS	MS.J R THAKUR MR.A THAKUR MR.H MEDHI	
	<b>WITH</b> I.A./769/2015 in Arb.A./9/2015	NATIONAL BUILDING CONSTRUCTION CORPORATION LTD. NBCC <b>Versus</b> M/S G.L. AGARWALLA and 2 ORS	MS.J R THAKUR MR.A THAKUR MR.H MEDHI	

	<b>WITH</b> I.A./1419/2015 <b>in</b> Arb.A./9/2015	NATIONAL BUILDING CONSTRUCTION CORPORATION LTD. NBCC <b>Versus</b> M/S G.L. AGARWALLA and 2 ORS	MS.J R THAKUR MR.H MEDHI MR.A THAKUR	MR. G CHOUDHURY
20	<b>WITH</b> Arb.A./5/2015	NATIONAL BUILDING CONSTRUCTION CORPORATION LTD NBCC <b>Versus</b> M/S G.L. AGARWALLA and 2 ORS	MS.J R THAKUR MR.A THAKUR MR.H MEDHI	
	<b>WITH</b> I.A./756/2015 <b>in</b> Arb.A./5/2015	NATIONAL BUILDING CONSTRUCTION CORPORATION LTD NBCC <b>Versus</b> M/S G.L. AGARWALLA and 2 ORS	MS.J R THAKUR MR.H MEDHI MR.A THAKUR	
	<b>WITH</b> I.A./1416/2015 <b>in</b> Arb.A./5/2015	NATIONAL BUILDING CONSTRUCTION CORPORATION LTD NBCC <b>Versus</b> M/S G.L. AGARWALLA and 2 ORS	MS.J R THAKUR MR.A THAKUR MR.H MEDHI	MR. G CHOUDHURY
21	<b>WITH</b> Arb.A./10/2015  CAVT. NO. 613/2015	NATIONAL BUILDING CONSTRUCTION CORPORATION LTD NBCC <b>Versus</b> M/S G. L. AGARWALLA and 2 ORS	MS.J R THAKUR MR.A THAKUR MR.H MEDHI	MR. G CHOUDHURY MR.P BORAH MR.A K HALOI FOR CAVEATOR
	<b>WITH</b> I.A./757/2015 <b>in</b> Arb.A./10/2015	NATIONAL BUILDING CONSTRUCTION CORPORATION LTD NBCC <b>Versus</b> M/S G. L. AGARWALLA and 2 ORS	MS.J R THAKUR MR.H MEDHI MR.A THAKUR	MR. G CHOUDHURY MR.P BORAH MR.A K HALOI FOR CAVEATOR
	<b>WITH</b> I.A./1418/2015 <b>in</b> Arb.A./10/2015	NATIONAL BUILDING CONSTRUCTION CORPORATION LTD NBCC <b>Versus</b> M/S G. L. AGARWALLA and 2 ORS	MS.J R THAKUR MR.H MEDHI MR.A THAKUR	MR. G CHOUDHURY
22	<b>WITH</b> Arb.A./11/2015  CAVT. NO. 617/2015	NATIONAL BUILDING CONSTRUCTION CORPORATION LTD NBCC <b>Versus</b> M/S G.L. AGARWALLA and 2 ORS	MS.J R THAKUR MR.A THAKUR MR.H MEDHI	MR. G CHOUDHURY MR.P BORAH MR.A K HALOI FOR CAVEATOR
	<b>WITH</b> I.A./758/2015 <b>in</b> Arb.A./11/2015	NATIONAL BUILDING CONSTRUCTION CORPORATION LTD NBCC <b>Versus</b> M/S G.L. AGARWALLA and 2 ORS	MS.J R THAKUR MR.A THAKUR MR.H MEDHI	MR. G CHOUDHURY MR.P BORAH MR.A K HALOI FOR CAVEATOR
	<b>WITH</b> I.A./1417/2015 <b>in</b> Arb.A./11/2015	NATIONAL BUILDING CONSTRUCTION CORPORATION LTD NBCC <b>Versus</b> M/S G.L. AGARWALLA and 2 ORS	MS.J R THAKUR MR.H MEDHI MR.A THAKUR	MR. G CHOUDHURY

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